

**GOVERNMENT OF INDIA  
SMALL SCALE INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:859

ANSWERED ON:06.03.2002

LIST OF RESERVED ITEMS FOR SMALL SCALE SECTOR

NITISH SENGUPTA

**Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:**

- (a) whether the list of items earlier reserved for the small scale sector has been drastically pruned;
- (b) if so, the details thereof and reasons therefor;
- (c) whether the Government are aware that many of the items in Present list cannot technologically be produced on a much bigger scale and at much cheaper price by the Small Scale Industries; and
- (d) if so, the reasons for confinement of these items in the Small Scale reservation list thereby affecting India's export?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS WELFARE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND SPACE (SMT. VASUNDHARA RAJE)

(a) & (b): No, Sir. 799 items continue to be reserved for exclusive manufacture in the small scale sector.

(c) & (d): The list of reserved items is reviewed continuously by an Advisory Committee constituted under the Industries Development & Regulation Act, 1951. In addition, the Ministry of Small Scale Industries also consults stakeholders regarding various entries in the list. The reviews consider various relevant aspects including inter-alia, domestic & global competitiveness, potential for employment & export, technical feasibility and economic viability of manufacturing the reserved items in the small scale sector etc. Items are considered for dereservation based on such reviews.